

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4131  
ANSWERED ON:18.08.2010  
PROTECTION OF TRIBAL LANGUAGES  
Dhurve Jyoti

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the schemes implemented by the Government for the protection of tribal languages in the country, alongwith the details of the various tribal languages on record;
- (b) the amount of fund earmarked and allocated for the purpose during the Eleventh Five Year Plan;
- (c) the programmes/work/publicity carried out during the last two years and the current year alongwith the fund spent in this regard; and
- (d) the amount of fund spent so far out of the allocated fund for the Eleventh Five Year Plan?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (d): Languages in India are not categorized as tribal languages or non-tribal languages. The Registrar General and Census Commissioner, India (RGCCI) categorises Indian languages as either Scheduled or Non-Scheduled. The 22 Indian languages included under the 8th Schedule of the Constitution of India are categorized as Scheduled languages and in addition one hundred Indian languages are categorized as Non-Scheduled languages by the RGCCI.

The Government of India provides support for documentation, description, categorization, classification and production of materials in languages spoken by Scheduled Tribes. The Central Institute of Indian Languages (CIIL), Mysore under the Centre for Tribal and Endangered Languages conducted fieldwork on 80 of these languages and produced phonetic readers, grammars and dictionaries as part of their linguistic description. The amount of funds spent by the Central Institute of Indian Languages (CIIL), Mysore, for these programmes during the last two years and current year are as under :

2008-2009 : Rs. 53.87 Lakh

2009-2010 : Rs. 62.81 Lakh

2010-2011 : Rs. 40.31 Lakh